## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

C.P(CAA) No. 631/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

Name	e of the Company	Abhishek Polyplast Pvt L	td & Anr	
Under Section		230-232		
SI. No.		nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
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KAUI ASOPA, Adult to Rebilt

## ORDER

Ld. Counsel appearing on behalf of the applicant further sought leave to file reply to the objection filed by the Regional Director, Eastern Region. Leave is granted. Reply may be filed within 4 weeks from today.

List it on 02/04/2018.

Sd

(Jinan K.R.) Member (J)